

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 35**  
**(IB)-215(PB)/2022**

**IN THE MATTER OF:**

Muthoot Fincorp Ltd

.... Petitioner

v.

Sajjan Singh Beniwal

.... Respondent

**Order U/s. 95 (1) of (IBC), 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner : Adv. Gautam Swarup, Adv. Ankur Das  
For the Respondent : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.  
Ankita Bajpai, Adv. Naina Mathur  
For the RP : Mr. A M Gahrana, RP

**ORDER**

**RA-35/2022**

List the matter before the Principal Bench on **20.05.2024**.

-Sd/-  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

-Sd/-  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**

15.04.2024  
Lalit